

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 09.

C.P. (IB)/494(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **07.02.2024**

NAME OF THE PARTIES : **IL&FS Transportation Networks Limited**

Vs

Khare And Tarkunde Infrastructure private Limited

For OC : Adv. Pooja Batra a/w. Adv. Sachin Chandarana,
Adv. Mahek Nair, Adv. Manan Bhindora
i/b Adv. Manilal Kher Ambala

For CD : Adv. Aniruth Purusothaman

IBC under Sec. 9

ORDER

Heard the arguments of both sides.

Both parties are at liberty to file their written submissions, if any, within 10 days. List on **23.02.2024 for further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//